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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

CP NO.46/2013
MA 181/2013
OA 1055/2002

New Delhi this the 16th day of April, 2013

HON'BLE MRS. MANJULIKA GAUTAM, MEMBER (A)
HON'BLE MR. V. AJAY KUMAR, MEMBER (J)

Sri Krishna Arya
Retd. Senior Commercial Inspector (C)
R/o H. No.3/3443, Kapil Vihar, Near Old
S.D.A. office, Paper Mill Road,
Saharanpur- (U.P.).

...Applicant

(Applicant in person)

VERSUS

1. Sh. Vijay Kumar Gupta,
General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Smt. Pajni Hasija
Chief Claims Officer,
Northern Railway, Baroda House,
New Delhi.

...Respondents

(By Advocate: Shri Shailendra Tiwary)

ORDER (ORAL)

MRS. MANJULIKA GAUTAM, MEMBER (A):

In compliance of the order of the Tribunal dated 01.05.2003, compliance report has been filed by the respondents, which contains the details of the payments of arrears given to the applicant. On the last date of hearing, this Tribunal has directed to the respondents to provide all details of the payment of arrears to the applicant and the same has been done by them.

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2. In view of the above, nothing more survives in the Contempt Petition. It is accordingly closed. Notices issued to the respondents are discharged.

V. Ajay Kumar
(V. Ajay Kumar)
Member (J)

M. Gautam
(Manjulika Gautam)
Member (A)

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